

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	CP/8/2016
NAME OF THE PETITIONER(S)	:	Eshaque & 3 Ors
NAME OF THE RESPONDENT(S)	:	M/s. Biomass Briquetting Fuel Technologies Pvt Ltd
UNDER SECTION	:	241(1), 242(4), 213, 447, 448, 444

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ARTHUL. K. P Advocate

Biomass Briquetting  
Petitioners



Sindhu S. Kamath

Respondent 2 -  
K. CN Aharoodkutty  
M/s. Biomass



**ORDER**

Counsel representing both parties are present. Counsel for petitioner is directed to issue private notice to respondents and file proof of service of notice by way of an affidavit by the next date of hearing. Put up on **04.01.2017 at 10.30 A.M.**

  
 (K. Anantha Padmanabha Swamy)  
 Member (Judicial)